

GOVERNMENT OF ASSAM
LEGISLATIVE DEPARTMENT::LEGISLATIVE BRANCH
E BLOCK, 2ND FLOOR, DISPUR, GUWAHATI-6

No LGL.269/2017/34

Dated, Dispur the 03rd October, 2018

From : Smti Geetanjali Das Saikia, M.A.L.L.M,
Joint Secretary to the Govt. Of Assam,
Legislative Department.


To : Department,
Dispur, Guwahati-6

Sub : Uploading in New India Code Web Portal.

Sir,

With reference to the subject cited above, I am directed to enclose herewith copy of Notification No. LGL.269/2017/32, dated, 01/10/2018 which is self explanatory and request you to furnish Scanned Soft copies (in PDF format) of all the Subordinate Legislations (rules, regulations, notifications, circulars etc.) pertaining to your department to Sr. Legislative Counsel and Joint Secretary and Chief Nodal Officer, Legislative Department for uploading on the India Code Portal being created by the Cabinet Secretariat, Govt. of India.

Yours faithfully


3.10.18
Joint Secretary & to the Govt. of Assam,
Legislative Department.